



\$~30 to 35, 38, 39, 45 to 137, 139 & 140

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC013704972018

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(31)

CNR No. DLHC014208692018

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(32)

CNR No. DLHC010072982019

+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(33)

CNR No. DLHC010104642019

+ W.P.(C) 1418/2019



M/S J.P. & SONS THROUGH SHRI ANKIT KHANDELWAL,
PROPRIETOR Petitioner

versus

NATIONAL ANTI- PROFITEERING AUTHORITY
THROUGH ITS SECRETARY & ORS. Respondents

(34)

CNR No. DLHC010113012019

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

versus

UNION OF INDIA & ORS. Respondents

(35)

CNR No. DLHC010136652019

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

versus

UNION OF INDIA & ORS. Respondents

(38)

CNR No. DLHC010195492019

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.
.....Petitioners

versus



UNION OF INDIA & ORS.

.....Respondents

(39)

CNR No. DLHC010236792019

+ W.P.(C) 5558/2019 & CM APPL. 24368/2019

UNICHARM INDIA PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(45)

CNR No. DLHC010299282019

+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED

.....Petitioner

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS.

.....Respondents

(46)

CNR No. DLHC010303682019

+ W.P.(C) 7910/2019 & CM APPL. 32779/2019

SALARPURIA REAL ESTATE PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(47)

CNR No. DLHC010305042019

+ W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD

.....Petitioner



versus

UNION OF INDIA & ORS.

.....Respondents

(48)

CNR No. DLHC010312592019

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

.....Petitioner

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS.

.....Respondents

(49)

CNR No. DLHC010341092019

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(50)

CNR No. DLHC010421812019

+ W.P.(C) 11253/2019, CM APPL. 46337/2019 & CM APPL. 60950/2026

LIFESTYLE INTERNATIONAL PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(51)

CNR No. DLHC010457162019

+ W.P.(C) 12355/2019



PARAMOUNT, PROPBUILD PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(52)

CNR No. DLHC010470622019

+ W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(53)

CNR No. DLHC010477192019

+ W.P.(C) 12847/2019 & CM APPL. 52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT.
LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(54)

CNR No. DLHC010098742020

+ W.P.(C) 969/2020 & CM APPL. 5342/2020

NESTLE INDIA LTD. & ANR.

.....Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

(55)

CNR No. DLHC010105342020



+ W.P.(C) 1171/2020
IFB INDUSTRIES LTD, ...Petitioner

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.
.....Respondents

(56)

CNR No. DLHC010114532020

+ W.P.(C) 1406/2020 & CM APPL. 4879/2020
M/S FRIENDS LAND DEVELOPERS Petitioner

versus

UNION OF INDIA & ORS. Respondents

(57)

CNR No. DLHC010126192020

+ W.P.(C) 1780/2020
JOHNSON & JOHNSON PVT.LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(58)

CNR No. DLHC010136762020

+ W.P.(C) 2083/2020 & CM APPL. 7369/2020
FUSION BUILDTECH PVT LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents



(59)

CNR No. DLHC010138202020

+ W.P.(C) 2084/2020 & CM APPL. 7371/2020

ASTER INFRAHOME PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(60)

CNR No. DLHC010147632020

+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(61)

CNR No. DLHC010147012020

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD,

.....Petitioner

versus

UNION OF INDIA & ORS.

....Respondents

(62)

CNR No. DLHC010156132020

+ W.P.(C) 2742/2020 & CM APPL. 9552/2020

ACME HOUSING INDIA PVT. LTD.

.....Petitioner

versus



UNION OF INDIA & ORS.

.....Respondents

(63)

CNR No. DLHC010185612020

+ W.P.(C) 3737/2020

PHILIPS INDIA LIMITED.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(64)

CNR No. DLHC010189272020

+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN
AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

versus

UNION OF INDIA & ORS

.....Respondents

(65)

CNR No. DLHC010189282020

+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(66)

CNR No. DLHC010195912020

+ W.P.(C) 4131/2020



MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(67)

CNR No. DLHC010201152020

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED
.....Petitioner

versus

UNION OF INDIA AND ORS. Respondents

(68)

CNR No. DLHC010200822020

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(69)

CNR No. DLHC010201572020

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(70)

CNR No. DLHC010204272020



+ W.P.(C) 4516/2020
MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

versus

UNION OF INDIA & ORS. Respondents

(71)
CNR No. DLHC010206642020

+ W.P.(C) 4607/2020
AFFINITI ENTERPRISES Petitioner

versus

UNION OF INDIA & ORS. Respondents

(72)
CNR No. DLHC010210862020

+ W.P.(C) 4824/2020 & CM APPL. 2183/2021
M/S CILANTRO DINERS PVT. LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(73)
CNR No. DLHC010215292020

+ W.P.(C) 4957/2020
WHIRLPOOL OF INDIA LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(74)
CNR No. DLHC010222872020



+ W.P.(C) 5347/2020 & CM APPL. 23558/2020
GAURSONS REALTECH PVT LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(75)
CNR No. DLHC010233882020

+ W.P.(C) 5798/2020
RAMPRASTHA PROMOTERS AND DEVELOPERS PVT.
LTD. Petitioner

versus

UNION OF INDIA & ORS. Respondents

(76)
CNR No. DLHC010239442020

+ W.P.(C) 5979/2020
EMAAR MGF LAND LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(77)
CNR No. DLHC010252832020

+ W.P.(C) 6671/2020
GAURAV SHARMA FOOD INDUSTRIES Petitioner

versus

UNION OF INDIA & ORS. Respondents



(78)

CNR No. DLHC010269402020

+ W.P.(C) 7412/2020 & CM APPL. 24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(79)

CNR No. DLHC010275822020

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(80)

CNR No. DLHC010287272020

+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(81)

CNR No. DLHC010300602020

+ W.P.(C) 8751/2020 & CM APPL. 28192/2020

M/S SIGNATURE BUILDERS PVT. LTD.

.....Petitioner



versus

UNION OF INDIA & ORS.

.....Respondents

(82)

CNR No. DLHC010313532020

+ W.P.(C) 9146/2020

LITE BITE TRAVELS FOODS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(83)

CNR No. DLHC010331392020

+ W.P.(C) 9931/2020

M/S. NIRALA PROJECTS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(84)

CNR No. DLHC010331422020

+ W.P.(C) 9934/2020 & CM APPL. 31623/2020, CM APPL. 31624/2020

M/S S3 BUILDWELL LLP

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(85)

CNR No. DLHC010331432020

+ W.P.(C) 9935/2020, CM APPL. 31625/2020 & CM APPL. 31626/2020



M/S. JMK HOLDINGS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(86)

CNR No. DLHC010352782020

+ W.P.(C) 10901/2020, CM APPL. 34162/2020, CM APPL. 34163/2020 & CM APPL. 55627/2025

S.C. JOHNSON PRODUCTS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

.....Respondents

(87)

CNR No. DLHC010353532020

+ W.P.(C) 10932/2020

M/S EMAAR MGF LAND LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(88)

CNR No. DLHC010072902021

+ W.P.(C) 990/2021

M/S BPTP LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents



(89)

CNR No. DLHC010023132020

+ W.P.(C) 997/2021 & CM APPL. 2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

versus

UNION OF INDIA & ORS. Respondents

(90)

CNR No. DLHC010080302021

+ W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD Petitioner

versus

UNION OF INDIA AND ORS. Respondents

(91)

CNR No. DLHC010080382021

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

versus

UNION OF INDIA & ORS. Respondents

(92)

CNR No. DLHC010025352020

+ W.P.(C) 1593/2021

RAYMOND CONSUMER CARE LTD. Petitioner



versus

UNION OF INDIA & ORS.

.....Respondents

(93)

CNR No. DLHC010025892020

+ W.P.(C) 1765/2021

M/S LE REVE

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(94)

CNR No. DLHC010025902020

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(95)

CNR No. DLHC010091112021

+ W.P.(C) 1852/2021, CM APPL. 5359/2021, CM APPL. 29026/2021, CM APPL. 29027/2021 & CM APPL. 5359/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents



(96)

CNR No. DLHC010093582021

+ W.P.(C) 1951/2021, CM APPL. 5705/2021 & CM APPL. 5706/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

versus

UNION OF INDIA & ORS. Respondents

(97)

CNR No. DLHC010103792021

+ W.P.(C) 2440/2021

BONNE SANTE Petitioner

versus

UNION OF INDIA & ORS. Respondents

(98)

CNR No. DLHC010109992021

+ W.P.(C) 2676/2021 & CM APPL. 7906/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

versus

UNION OF INDIA & ORS. Respondents

(99)

CNR No. DLHC010113152021

+ W.P.(C) 2785/2021 & CM APPL. 8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner



versus

UNION OF INDIA & ORS.

.....Respondents

(100)

CNR No. DLHC010116142021

+ W.P.(C) 2897/2021 & CM APPL. 74447/2025

ITC LIMITED & ANR.

.....Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

(101)

CNR No. DLHC010118092021

+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(102)

CNR No. DLHC010125912021

+ W.P.(C) 3254/2021

GILLETTE INDIA LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(103)

CNR No. DLHC010127212021

+ W.P.(C) 3306/2021



PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(104)

CNR No. DLHC010127802021

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE
LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(105)

CNR No. DLHC010139082021

+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(106)

CNR No. DLHC010157192021

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents



(107)

CNR No. DLHC010161932021

+ W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.
.....Petitioner

versus

UNION OF INDIA & ORS. Respondents

(108)

CNR No. DLHC010162022021

+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS PRIVATE LIMITED
.....Petitioner

versus

UNION OF INDIA & ORS. Respondents

(109)

CNR No. DLHC010032042020

+ W.P.(C) 4954/2021, CM APPL. 15205/2021, CM APPL.
46404/2021

M/S KRISHNA TRADING COMPANY Petitioner

versus

UNION OF INDIA & ORS. Respondents

(110)

CNR No. DLHC010202622021



+ W.P.(C) 6337/2021 & CM APPL. 19960/2021
M/S PURI CONSTRUCTION PVT. LTD. Petitioner

versus

UNION OF INDIA & ORS. Respondents

(111)

CNR No. DLHC010395422021

+ W.P.(C) 14666/2021, CM APPL. 46201/2021, CM APPL.
46202/2021 & CM APPL. 46203/2021

ANAND RATHI Petitioner

versus

UNION OF INDIA & ORS. Respondents

(112)

CNR No. DLHC010171402022

+ W.P.(C) 6983/2022 & CM APPL. 21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE
LIMITED Petitioner

versus

UNION OF INDIA & ORS. Respondents

(113)

CNR No. DLHC010194062022

+ W.P.(C) 7781/2022 & CM APPL. 23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD
....Petitioner



versus

UNION OF INDIA & ORS.

.....Respondents

(114)

CNR No. DLHC010524182022

+ W.P.(C) 12557/2022, CM APPL. 38027/2022 & CM APPL. 38028/2022

L OREAL INDIA PRIVATE LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(115)

CNR No. DLHC010524172022

+ W.P.(C) 12573/2022, CM APPL. 38062/2022 & CM APPL. 38063/2022

M/S SWATI REALTY

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(116)

CNR No. DLHC010329802022

+ W.P.(C) 12639/2022, CM APPL. 38309/2022, CM APPL. 38310/2022 & CM APPL. 39263/2022

M/S PERFECT BUILDWELL PVT LTD

.....Petitioner

versus

UNION OF INDIA AND ORS

.....Respondents



(117)

CNR No. DLHC010335292022

+ W.P.(C) 12797/2022, CM APPL. 38922/2022, CM APPL. 38923/2022 & CM APPL. 38924/2022
VASAVI AND GP INFRA LLP Petitioner

versus

UNION OF INDIA Respondent

(118)

CNR No. DLHC010359902022

+ W.P.(C) 13657/2022, CM APPL. 41646/2022 & CM APPL. 41647/2022
M/S DLF LIMITED Petitioner

versus

UNION OF INDIA & ORS. Respondents

(119)

CNR No. DLHC010362182022

+ W.P.(C) 13715/2022, CM APPL. 41879/2022, CM APPL. 45056/2022 & CM APPL. 45505/2022
NY CINEMAS LLP Petitioner

versus

UNION OF INDIA & ORS. Respondents

(120)

CNR No. DLHC010397022022

+ W.P.(C) 14835/2022
M/S AIRMID REAL ESTATE LTD. Petitioner



versus

UNION OF INDIA & ORS.

.....Respondents

(121)

CNR No. DLHC010408272022

+ W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL LIMITED AND ANR

.....Petitioners

versus

UNION OF INDIA AND ORS

.....Respondents

(122)

CNR No. DLHC010408282022

+ W.P.(C) 15170/2022

CAROA PROPERTIES LLP AND ANR

.....Petitioners

versus

UNION OF INDIA AND ORS.

.....Respondents

(123)

CNR No. DLHC010408302022

+ W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD

.....Petitioner

versus

UNION OF INDIA AND ORS

.....Respondents



(124)

CNR No. DLHC010412412022

+ W.P.(C) 15289/2022, CM APPL. 47442/2022 & CM APPL. 47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

versus

UNION OF INDIA & ORS. Respondents

(125)

CNR No. DLHC010524162022

+ W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

versus

UNION OF INDIA & ORS. Respondents

(126)

CNR No. DLHC010442832022

+ W.P.(C) 16266/2022, CM APPL. 50925/2022 & CM APPL. 50926/2022

PRASU INFRABUILD PVT LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(127)

CNR No. DLHC010463972022

+ W.P.(C) 16890/2022, CM APPL. 53510/2022, CM APPL. 53511/2022 & CM APPL. 53512/2022



BHAGWATI INFRA

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(128)

CNR No. DLHC010470222022

+ W.P.(C) 17073/2022, CM APPL. 54098/2022, CM APPL. 68555/2025 & CM 60954/2026

ALLERGAN HEALTHCARE INDIA PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(129)

CNR No. DLHC010472602022

+ W.P.(C) 17132/2022 & CM APPL. 54440/2022

WHEELABRATOR ALLOY CASTINGS LTD. Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(130)

CNR No. DLHC010004922022

+ W.P.(C) 246/2023, CM APPL. 939/2023 & CM APPL. 940/2023

M/S BHARTIYA URBAN PVT LTD (FORMERLY,
BHARTIYA CITY DEVELOPERS PVT LTD).....Petitioner



versus

UNION OF INDIA AND OTHERS & ANR.

.....Respondents

(131)

CNR No. DLHC010013872023

+ W.P.(C) 683/2023, CM APPL. 2679/2023 & CM APPL. 3317/2026

RAJKOTIA MEDICARE PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(132)

CNR No. DLHC010107752023

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(133)

CNR No. DLHC010257302023

+ W.P.(C) 9063/2023, CM APPL. 34491/2023 & CM APPL. 34492/2023

JKG CONSTRUCTION PVT LTD

.....Petitioner

versus



THE UNION OF INDIA & ORS.

.....Respondents

(134)

CNR No. DLHC010329792023

+ W.P.(C) 11180/2023, CM APPL. 43445/2023 & CM APPL. 43446/2023

M/S ATS TOWNSHIP PVT LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

(135)

CNR No. DLHC010356072023

+ W.P.(C) 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD.

.....Petitioner

versus

UNION OF INDIA AND ORS.

.....Respondents

(136)

CNR No. DLHC010433532023

+ W.P.(C) 14137/2023

M/S SALARPURIA SIGNUM COMPLEX LLP Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents



(137)

CNR No. DLHC010454002023

+ W.P.(C) 14681/2023 & CM APPL. 58468/2023

ADHIRAJ CONSTRUCTIONS PVT LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

(139)

CNR No. DLHC010679232024

+ W.P.(C) 14051/2024 & CM APPL. 58805/2024

M/S ASIAN RADHIKA MULTIPLEXES PVT LTD
.....Petitioner

versus

SH HRUSHIKESH AND ANR Respondents

(140)

CNR No. DLHC010664402025

+ W.P.(C) 13902/2025

ADVANCE INDIA PROJECTS LIMITED Petitioner

versus

DIRECTOR GENERAL OF ANTI-PROFITEERING & ORS.
.....Respondents

For the Petitioners:

Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi & Ms. Meenal Songire, Advs. in Item No. 30, 34, 46, 47, 52, 58, 59, 107, 111, 115, 130, 136.

Mr. Tarun Gulati, Sr. Advocate, Mr. Sparsh Bhargava, Ms. Ishita



Farsaiya, Ms. Vanshika Taneja, Mr. Aryan Singh, Ms. Siddhi Sharma, Advs. in Item No. 31, 50, 70, 88, 100, 120.

Mr. V. Lakshmikumaran Advocate, Mr. Yogendra Aldak Advocate, Mr. Agrim Arora Advocate, Ms. Charanya Lakshmikumaran, Advocate in Item Nos. 35, 54, 57, 61, 68, 73, 76, 79, 82, 87, 89, 92, 102, 103, 104, 109, 114, 118, 122, 124.

Mr. R. Jawahar Lal & Mr. Sayyam Maheshwari, Adv. in Item Nos. 45, 48, 67 & 71.

Mr. Puneet Agrawal, Ms. Purvi Sinha, Ms. Sakshi Bisht, Ms. Khushi Bhardwaj, Chetan Kumar Shukla, Advs. in Items Nos. 53, 60, 65, 75, 78, 81, 83, 84, 85, 99, 110, 113, 125, 132, 134, 138.

Mr. Nikhil Gupta, Adv. in Item Nos. 72, 77, 93, 94, 97 and 105.

Mr. Prakash Kumar, Advocate in Item No. 56.

Mr. Deepak Thackur, Mr. Rishabh Mishra, Ms. Shubhangi Gupta, Mr. Prashant Pratyay, Advs. in Item 64.

Mr. Bharat Raichandani, Mr. Deepak Khokhar, Ms. Prachi Sharma, Mr. Chaitanya G. Tripathi and Mr. Rishav Raj, Advs. in Item Nos. 66, 137.

Mr. Monish Panda, Adv., Mr. Mrinal Bharat Ram, Adv., Mr. Gaurav Dabas, Adv. in Item No. 74, 101.

Mr. Kumar Visalaksh Adv., Mr. Udit Jain Adv. Mr. Arihant Tater Adv., Mr. Ajitesh Dayal Singh Adv. and Mr. Saurabh Dugar Adv. in Item No. 80, 106, 129.

Mr. Rohan Shah, Sr. Adv. with Mr. Mihir Deshmukh, Mr. Rajat Mittal, Mr. Jay Gandhi, Ms. Megha, Mr. Subham Kumar, Mr. Priyanshu, Advs. in Item Nos. 32, 38, 90, 91.

Mr. Rohan P. Shah, Senior Advocate with Mr. Mohammed Anajwalla, Advocate in Item No. 91.

Mr. Kumar Visalaksh Adv., Mr. Udit Jain Adv. Mr. Arihant Tater Adv., Mr. Ajitesh Dayal Singh Adv. and Mr. Saurabh Dugar Adv. in Item No. 98.

Adv. Krishnamohan K Menon, Adv. Prerna Jain Kala, Adv. Pragati Tiwari, Adv. in Item No. 116.

Mr Mihir Naniwadekar, Mr Prateek Chadha, Mr Ruturaj Gurjar, Mr Sreekar Aechuri, Mr Aniket Chauhaan, Advocates in Item No. 119.

Mr. Rohan P. Shah, Senior Advocate with Mr. Mohammed Anajwalla, Adv. in Item No. 121.

Ms. Soumya Shrivastava, Adv. in Item No. 123.

Mr Tarun Jain, Mr Divyansh Singh, Advs. in Item N o. 126.



Mr. Bharat Raichandani, Mr. Deepak Khokhar, Ms. Prachi Sharma, Mr. Chaitanya G. Tripathi, Mr. Rishav Raj, Advs. in Item No. 127.

Mr. Sparsh Bhargava, Ms. Ishita Farsaiya, Ms Vanshika Taneja, Mr. Aryan Singh, Ms. Siddhi Sharma, Advs. in Item No. 128, 131.

Mr Ramashish Mr Ram Kumar Sharma & Mr Rishabh Jain, Advs. in Item No. 133.

Mr. Vineet Bhatia, Mr. Aamnaya Jagannath Mishra, Mr. Abhinav Sharde, Mr. Tanish Aggarwal, Ms. Anu Aggarwal, Ms. Samridhi Prakash, Mr. Shubham Mittal, Advocates in Item No. 135.

Mr. Karan Sachdev, Mr. Somesh Jain, Mr. Sumit Khadaria, Mr. Abhinav Mishra, Advs. in Item No. 140.

For the Respondents:

Ms. Pratima N. Lakra, CGSC, Ms. Mahika Bisht, Adv. for UOI in Item No. 30, 97, 109.

Mr. Anurag Ojha, SSC with Mr. Dipak Raj and Mr. Aditya Chowdhary, Advs. in Item Nos. 30 to 137, 139 & 140.

Ms. Arti Bansal, CGSC with Ms, Neha Ghugtyal, Adv. in Item No. 31.

Mr. Rajesh Kumar, SPC, UOI with Ms. Pragya Nath, Adv. for UOI in Item Nos. 31, 56, 58, 59, 98, 120.

Mr. Shankar Kumar Jha, SPC, UOI in Item No. 31

Mr. Kushagra Kumar SPC, Mr. Inderpreet Singh, Mr. Kunal Dixit, Mr Anmol Ghai, Adv. in Item No. 32

Mr. Deepak Thackur, Mr. Rishabh Mishra, Ms. Shubhangi Gupta, Mr. Prashant Pratyay, Advs. for R-4 in Item No. 33. Mr. Rohit Kumar Modi, Adv. for Respondent No. 1 in Item No.

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Ms. Kavya Shukla, Adv. in Item No.48

Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Adv. For R-1 in Item No.51.

Ms. Monica Benjamin, SSC with Ms. Laiba Arif & Ms. Prerika Narang, Advs. in Item No. 47,52, 66

Ms. Iram Majid, CGSC with Mr. Mohd Suboor, Mohd Saad Khan, Mr. Amaan Siddiqui and Mr. Goutham, Advs. in item No.54

Mr. Theepa Murugesan, (SPC) with Mr. Yogesh Kumar Dubey , Adv. in item No.55



Mr. Himanshu Pathak, SPC, Mr. Mohit Gupta and Mr. Kunal Rai, Advs. for UoI in Item No. 34, 35, 39, 88.
Mr. Nishant Gautam, CGSC for UoI in Item No. 48.
Mr. Satish Kumar Aneja, Adv. for R-1 in Item No. 59.
Dr. Abhishek Khanna, SPC in Item No.59
Mr. Gibran Naushad, SSC, with Mr. Suraj Shekhar Singh, Mr. Hasan Haider and Mr. Anish Mishra, Advs. in Item No. 34, 48, 60, 71, 75, 110.
Mr. Ripudaman Bhardwaj, CGSC, Mr. Kushagra Kumar, Mr. Amit Kr. Rana, Mr. Anmol Ghai, Advs. in Item No. 38, 75, 103, 107.
Ms. Tanvi Nigam, SPC for UoI in Item No.64
Mr. Farman Ali CGSC, Ms. Usha Jamnal, Adv. in Item No. 39.
Mr. Syed Abdul Haseeb, CGSC with Mr. Muhammad Aamir Khan, Adv. in Item No. 45, 46, 49, 70, 78, 89, 105.
Mr. Ruchesh Sinha, Sr. St. Counsel, CGST & Ms. Upasna Vashistha, Adv. in Item No. 45.
Mr. Piyush Beriwal, Adv. for R-1 in Item No. 49, 76, 100, 111,112,116, 135.
Mr. Ravindra Vikram, SPC for R-1 in Item No. 50.
Ms. Shagun Shahi Chugh, Mr. Varun Chugh and Ms. Rimpay Rohilla, Advs. for UOI in Item No. 50
Mr. Ruchir Mishra, Mr. Sanjiv Kumar Saxena, Mr. Mukesh Kumar Tiwari, Ms. Reba Jena Mishra, Ms. Poonam Shukla, Mr. Mukul Yadav & Ms. Vidhottama, Advs. in Item No. 51, 110.
Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly Adv. in Item No. 52, 53, 54,57.
Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly Adv. in Item No. 53.
Ms. Sonia Sharma with Ms. Neha Chugh Shambhvi Sharma, Advs. for R-2 & 3 in Item No. 56.
Mr. Satish Aggarwala, Adv. for R-1 to R-4 in Item No. 58.
Mr. Vipul Agrawal, Sr. SC in Item No. 63, 80.
Mr. Vedansh Anand, SPC with Mr. Shivam Kumar, GP in Item Nos.64, 65, 68, 74, 82, 84, 85, 91, 93, 94, 122, 137
Ms. Tanvi Nigam, Adv. for R-1 in Item No. 50.
Mr. Ravindra Vikram, Adv. in Item Nos.50, 70
Mr. Vivek Goyal, CGSPC in Item No. 77, 104.
Ms. Nidhi Raman, CGSC with Mr. Arnva Mittal, Adv. in Item No. 86.



Ms. Anubha Bhardwaj, CGSC with Ms. Ananya Shamsbery, Advs. for UoI in Item No. 90.

Ms. Amrita Prakash, CGSC with Mr. Siddharth Srivastava, Adv. for UoI. in Item No. 92.

Mr Satya Ranjan Swain CGSC with Mr Kautilya Birat GP and Mr Sanskar Gupta with Mr Tushar Hazrati, Advs. in Item No. 95,102.

Mr. Anuj Tyagi, SPC with Mr. Deepansh Sharma & Mr. Shreelekha Vyas, Advs. in Item No. 96.

Mr. Bhagvan Swarup Shukla, CGSC with Mr. Anupam Pandey, Adv. in Item No. 106, 107.

Mr. Ajay Kumar Pandey, SPC with Ms Aayushi Pandey, Adv for R-1/UOI in Item No. 108.

Mr. Rakesh Kumar, SPC with Mr. Sunil, Adv. for UoI in Item Nos. 113 & 123.

Ms. Uma Prasuna Bachu, SPC for UoI in Item No. 114.

Mr. Sandeep Vishnu Sr. Panel Counsel UOI in Item No. 115.

Ms. Suruchi Suri, Adv. for R-4 in Item No. 115.

Mr. Manish Kumar (SPC), Ms. Pragya Bharti, Mr. Kumar Gaurav, Mr. Azad Kumar Singh, Mr. Luv Kumar, Mr. Gaurav, Advocates for UOI in Item No. 125.

Ms. Anushree Narain, SSC and Mr. Apurv Yadav, Adv. in Item No. 125, 132, 134.

Mr. Chiranjiv Kumar, Mr. Mukesh Sachdeva Advocates for UoI in Item No. 127.

Mr. Abhinav Kalia, Mr. Ajit Kumar Kalia, SSC with Mr. Devesh Khara, Mr. Devesh Dubey, Mr. Lakshya Bhatia, Mr. Devendra Singh and Mr. Bismil Nayak, Advs. for R-2, 3, 4 & 6 in Item No.129

Mr. Devvrat Yadav, Mr. Kartik Sharma, Ms. Pearl Sharma, Mr. Manhan Chawla, Advs. in Item Nos. 60,131.

Mr. Akshat Singh, SPC with Mr. Adarsh Mishra, Adv. in Item No. 136.

Mr. Naginder Benipal SPC, Mr. Sarthak Upadhyaya, Mr. Aushal Rai, Mr. Pranay Dubey, Ms. Siddhi Jain, Ms. Kanika Kalyan & Mr. Bhavya Khattar, Advs. in Item No. 134..

Mr. Puspraj Singh Parihar, Adv. for R-3 & R-4 in Item No. 140

Mr. Kshitij Chhabra-SPC-UOI with Mr. Abhijeet Vikram Singh Adv. for R-6 in Item No. 140.



CORAM:
HON'BLE MR. JUSTICE ANIL KSHETARPAL
HON'BLE MR. JUSTICE BHARAT PARASHAR

ORDER
15.10.2026

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1. A chart of the issues involved in the various Writ Petitions forming this batch has been filed.
2. List on 07.01.2027.
3. Interim order, if any, to continue till the next date of hearing.
4. A photocopy of the order passed today be kept in the connected matters.

ANIL KSHETARPAL, J

BHARAT PARASHAR, J

OCTOBER 15, 2026/RW